COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 38 OF 2016

Dated: 26th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Himachal Pradesh State Electricity Board Ltd Vs.		 Appellant(s)
Himachal Pradesh Electricity Regulatory Commission		 Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand K. Ganesan Mrs. Swapna Seshadri Ms. Parichita Chowdhary Ms. Rhea Luthra	
Counsel for the Respondent(s) :	Mr. Manoj Kumar Sharma for Mr. Pradeep Misra for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 22.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk